HIGH COURT OF JAMMU & KASHMIR JAMMU

NOTICE

It is hereby notified for information of all concerned that Advocates / applicants can appear in person also, in Cases listed <u>08.01.2020</u> in the Video Conference List of Srinagar Wing before Hon'ble Mr. Justice Sanjeev Kumar on <u>08.01.2020 in Court No.6.</u>

All concerned to note.

JOINT REGISTRAR JUDICIAL High Court, Jammu

Dated : 07.01.2020